NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARTI N. WADHWA

NAME OF THE RESPONDENT(S)

: RAREFIELD ENG PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.C V CO H WOONEH

2. S. Prem Raj Kuman

Advock for Nb. Nalamohi & Could Sh.
Volonyalerman.
Counsel for Respondent S.B. all

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one cheque to the tune of Rs.1 lakh dated 15.12.2017 to be drawn at Axis Bank; the same is handed over to the Counsel for the Applicant, who accepts it without prejudice to his rights and contentions. Counsel for the Corporate Debtor is directed to file schedule for payment by next date of hearing and bring one DD in order to show the bona-fide. Put up on 10.01.2018 at 10.30 A.M.

> -car MEMBER (JUDICIAL)

ghk